

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission
... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary
Mr. A. Bhatnagar (Rep.)

ORDER

The learned counsel for the Appellant seeks some time to file a note with reference to the maintainability of the Appeal in respect of the issues which are admittedly pending for consideration before the State Commission in the Review Petition.

Post the matter on **17.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js